

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 17th December, 2020.

No. LR (A) 32/92/Pt.IV/261- The Governor of Meghalaya is pleased to appoint Smti. Joplin Marbaniang, Additional Public Prosecutor, District Council Court as Special Public Prosecutor for conducting the case relating to No. 38 (T) of 2016, State VRS Vicky Syiemlieh in the Court of Additional Judge, District Council Court, Shillong with immediate effect and until further order.

Sd/-
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

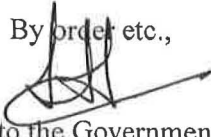
Memo No. LR (A) 32/92/Pt.IV/261-A,

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Dated Shillong, the 17th December, 2020.

Copy forwarded to: -

1. The Judge, Additional District Council Court, Shillong.
2. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Special Public Prosecutor shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/Pt./102 dt. 02.02.2009
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, East Khasi Hills District, Shillong.
5. The Advocate concerned. Charge Report of assuming charge as Special Public Prosecutor of this particular case.
6. The Secretary of the Shillong High Court Bar Association.
7. The Secretary, Shillong Bar Association, Shillong.
8. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
9. DIPR, Shillong.
10. The Treasury Officer, Shillong North/South Treasury.
11. Law (B) Department.
12. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
13. Guard file.

By order etc.,


Deputy Secretary to the Government of Meghalaya,
Law Department.